

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-446(PB)/2019

IN THE MATTER OF:

Mr. Nitin Gupta

.... Applicant/petitioner

Vs.

Umang Realtech Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 18.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner/Applicant : Ms. Charu Sangwan, AOR, Adv.

For the Respondent(s) : -

ORDER

For order see, CP. No. (IB)-376(PB)/2019

18.03.2019
Ritu Sharma